

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 63

Dated Guwahati the 25th September, 2024

The Gauhati High Court has been pleased to clarify that calculation of units against disposal of POCSO Act cases by Sessions Judge/Addl. Sessions Judge/Addl. Sessions Judge-cum-Special Judge (POCSO) dealing with POCSO cases will be covered as per Sl. No-4 of Table-A in the Notification No.1 dated 4.5.2020 (Memo No.HC-VI-6/2009/458-478/STT).

By Order,

**Sd/- C. B. Gogoi
REGISTRAR VIGILANCE**

Memo No.HC. VI-06/2009/834-910/STT Dated 25. 9.2024

Copy to:

1. The Registrar (Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge,
Baksa / Bajali / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / DimaHasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / KarbiAnglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / SouthSalmara-Mankachar / Tinsukia / Udalguri / West KarbiAnglong.
(He/She is requested to circulate the Notification amongst the Judicial Officers under his/her jurisdiction).
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, Barpeta/ Cachar/ Dhubri / Kamrup (M)-No. 1, No. 2 & No. 3 / Nalbari, Assam
(He/She is requested to inform all the Officers under his/her control about this Notification).
6. The Member, MACT, Barpeta/ Cachar/ Dhubri/ Goalpara / Kamrup (M) No. 1, 2 & 3 / Nagaon/ Nalbari/ Sonitpur/ Kamrup (Amingaon), Assam.
7. The Special Judge-cum-Judge, Designated Court, Assam.
8. The Special Judge, Assam.
9. The Special Judge, CBI & NIA, Assam.
10. The Special Judge, NDPS Court, Guwahati, Assam.
11. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
12. The Presiding Officer, Labour Court, Kamrup (M), Guwahati / Dibrugarh, Assam.
13. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Assam.
14. The Joint Registrar(s)/ Deputy Registrar (s) / Asstt. Registrar (s), Gauhati High Court, Guwahati.
15. The Director, Law Research Institute, Gauhati High Court, Guwahati.

16. The Research Officer, Judicial Academy, Assam.
(He/She is requested to place this Notification before the Hon'ble Director, Judicial Academy, Assam)
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload this Notification in the website of the Gauhati High Court.)
19. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati
20. The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
21. The CA to Registrar General, Gauhati High Court, Guwahati.


25/9/2024
REGISTRAR VIGILANCE